

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 208 of 2015 &
IA No. 345 of 2015

Dated :14th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

Gujarat UrjaVikas Nigam Ltd.

...Appellant(s)

Versus

ACB (India) Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr.M.G. Ramachandran
Mr.Anand K. Ganesan

Counsel for the Respondent(s) : Mr.Sanjay Sen, Sr. Adv.
Mr.Hemant Singh
Mr.Matrugupta Mishra
Ms.ShikhaOhri for R-1

Ms.SuparnaSrivastava for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for
hearing on 10.08.2016.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps